

From

The Principal District & Sessions Judge
West District,
Tis Hazari Court, Delhi.

To

The Registrar General
High Court of Delhi
New Delhi

No. 702 /S.V./Gaz./PDJ West/2023

Dated, Delhi the 30/5/23

Reg. : Detention of RC/ARC during Summer Vacation, 2023.

R/Sir,

With reference to the above and in partial modification to this office earlier Order No.647/12783-12813/S.V./Gaz./PDJ West/2023 dated 20.05.2023, I am to inform you that the following Rent Controller and Additional Rent Controller are detained during the Summer Vacation, 2023 to dispose of urgent matters under the Delhi Rent Control Act 1958 on the dates mentioned below against their respective names :-

S.No.	Name of the Judicial Officer	Period of detention
1	Sh. Fahad Uddin, CCJ/ARC	12.06.2023 to 17.06.2023
2	Sh. Ajay Nagar, SCJ/RC	19.06.2023 to 24.06.2023
3	Sh. Mayank Goel, ACJ/CCJ/ARC	26.06.2023 to 30.06.2023

The above mentioned Judicial Officers shall hold the courts in their respective court rooms and they are to ensure that they are available on the dates on which they have been detained for duty during the Summer Vacation, 2023.

The office of the West District will remain open daily from 10.00 am to 5.00 pm except on Second Saturday, Sunday and other holiday, if any.

The Judicial Officers so detained shall be assisted by their own Court staff on the dates they perform duty.

Thanking you,

Yours sincerely,


(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT



No. 116224-16257 /S.V./Gaz./PDJ West/2023

Dated, Delhi the 30/5/23

Copy forwarded to :

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Principal District & Sessions Judges, East, New Delhi, South-West, North-West, South, North-East, South-East, Shahdara & North Districts.
3. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
4. The Officer Incharge, Administration, General, Vigilance, West District, Tis Hazari Courts, Delhi.
5. Judicial Officers Concerned.
6. The Administrative Civil Judge, West District, Tis Hazari Courts, Delhi.
7. The Branch Incharge, Filing Section and Care Taking Branch, Record Room, West District, Tis Hazari Court, Delhi.
8. The A.O./DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
9. The Director, Directorate of Prosecution, Tis Hazari Court, Delhi.
10. The Public Prosecutor, Tis Hazari Court, Delhi.
11. The PRO, Tis Hazari Court, Delhi.
12. PS Office of Principal District & Sessions Judge, West District, Tis Hazari Court, Delhi.
13. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Court, Delhi.
14. The Incharge, Lock-up at Tis Hazari Court, Delhi.
15. For uploading on LAYERS.
16. For uploading on centralized website through LAYERS.
17. The Secretary Bar Association, Tis Hazari Court, Delhi.
18. Notice Board, West District, Tis Hazari Court, Delhi.

V. K. Sharma 30/5/2023
PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT

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